

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:874  
ANSWERED ON:08.12.2003  
VIOLATION OF SECURITY RULES  
VSM (RETD.) COL. CHOUDHARY

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether on November 11, 2003 CISF vehicles violated security rules by venturing on to the runway of the Palam Airport just after the Prime Minister left for Russia;
- (b) if so, details thereof and reasons therefor; and
- (c) the remedial measures taken by the Government to avoid such security breach at sensitive places in future?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION ( SHRI RAJIV PRATAP RUDY )

(a) No, sir.

(b) & (c): The vehicle in question which was allotted to the Quick Reaction Team (QRT) of CISF entered the operational area. Since the vehicle was driven without a proper pass issued by Airports Authority of India (AAI), the driver was fined and to ensure that such incidents do not recur, CISF was advised to obtain passes for all its vehicles used in operational areas of the airport.